

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11004/2007

(From the judgment and order dated 14/05/2007 in TTR No. 214/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S/S KANPUR EDIBLES PVT.LTD.

Petitioner(s)

VERSUS

COMMR.TRADE TAX,U.P.

Respondent(s)

(With prayer for interim relief)

WITH

SLP(C) NO. 11281 of 2007

(With prayer for interim relief and office report)

SLP(C) NO. 11691 of 2007

(With prayer for interim relief and office report)

SLP(C) NO. 11811 of 2007

(With prayer for interim relief and office report)

Date: 07/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mrs. Manju Bhagat, Adv.

Mr. Satya Priya Kamra, Adv.

Mr. Ehrasz Zafar, Adv.

Mr. Vineet Bhagat, Adv.

Mr. Debasis Misra,Adv.

For Respondent(s)

Mr. Kavin Gulati, Adv.

Ms. Rashmi Singh, Adv.

Mr. Gunnam Venkateswara Rao,Adv.

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UPON hearing counsel the Court made the following
ORDER

Rejoinder affidavit be filed within three weeks.

List thereafter.

(K.K. Chawla)
Court Master

(Neeru Bala Vij)
Court Master